

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.09.2022 (TUESDAY)

COURT –II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 143 of 2022	Bajrang Lal Agarwal Vs. Rajendra Kumar Khandelwal & Anr.	Nivedita R Sarda	Naresh Kr. Sejvani

### For Admission (After Notice)

2.	Contempt Case (AT) No. 05 of 2021 in Comp. App. (AT) No. 247 of 2018	Akula Nagalaxmi Vs. Shantanu Ghosla & Anr.	Narender Singh Yadav	Rounak Dhillon Aditya Marwah
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### For Hearing

3.	Competition App. (AT) No. 05 of 2022 <b>(PH)</b>	Ceat Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Vivek Agarwal	Shama Nargis Venkataraman Arjun Srivastava-R1
4.	Competition App. (AT) No. 06 of 2022 <b>(PH)</b>	Nitish Bajaj Vs Competition Commission of India & Ors. <b>With</b>	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
5.	Competition App. (AT) No. 07 of 2022 <b>(PH)</b>	Arnab Banerjee Vs. Competition Commission of India & Ors. <b>With</b>	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
6.	Competition App. (AT) No. 08 of 2022 <b>(PH)</b>	Satish Sharma Vs. Competition Commission of India & Ors. <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
7.	Competition App. (AT) No. 09 of 2022 <b>(PH)</b>	Neeraj Kanwar Vs. Competition Commission of India & Ors. <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1

8.	Competition App. (AT) No. 10 of 2022  <b>(PH)</b>	Apollo Tyres Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
9.	Competition App. (AT) No. 13 of 2022  <b>(PH)</b>	JK Tyre and Industries Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Manas Kr. Chaudhuri Ebaad N. Khan-R2 Aditya Narain-R3 GR Bhatia-R6
10.	Competition App. (AT) No. 14 of 2022  <b>(PH)</b>	Automotive Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  <b>With</b>	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan Manas Kr. Chaudhuri -R3 Aditya Narain-R4 Shweta Shroff-R6
11.	Competition App. (AT) No. 15 of 2022  <b>(PH)</b>	Arun Kumar Bajoria Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Manas Kr. Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
12.	Competition App. (AT) No. 16 of 2022  <b>(PH)</b>	Vikram Malhotra Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Manas Kr. Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
13.	Competition App. (AT) No. 17 of 2022  <b>(PH)</b>	MRF Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Aditya Narain	Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R4 Ebaad N Khan-R6 G.R. Bhatia-R7
14.	Competition App. (AT) No. 18 of 2022  <b>(PH)</b>	Rajiv Budhraj Director General, Automotvie Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  <b>With</b>	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R6 Ebaad N. Khan-R3 Aditya Narain-R4
15.	Competition App. (AT) No. 20 of 2022  <b>(PH)</b>	Birla Tyres Ltd. Thuough R.P. Vs. Competition Commission of India & Ors.  <b>With</b>	Ankit Virmani	Arjun Krishnan-R1 Ebaad N. Khan-R3 GR Bhatia Nidhi Singh Shambhavy Singh- R7
16.	Competition App. (AT) No. 22 of 2022  <b>(PH)</b>	Koshy K. Varghese Vs. The Competition Commission of India & Ors.	Aditya Narain	

<b>17.</b>	Comp. App. (AT) (Ins) No. 95 of 2021 <b>(PH)</b>	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta-R2 & R3 Srishti Prabhakar
<b>18.</b>	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**